

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

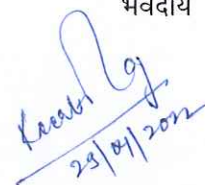
The Principal Chief Commissioner of Income Tax, Delhi
C.R. Building, I.P. Estate,
New Delhi - 110002

Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Smt. Inoshi Sharma, Executive Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय


23/04/2022

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Smt. Inoshi Sharma, Executive Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR ENDING 31ST DECEMBER 2021

1. Name of Officer (in full) : INOSHI SHARMA
 3. Service to which the Officer belongs : IRS CADRE
 5. Civil List Code No. (in case of IRS officer) : 02015

2. Cadre & Batch: 2002
 4. Date of Birth : 09/12/1976
 6. Present Pay : Rs.153000

Name of District Sub-Division Taluk & Village or City in which property is situated	Name and details of Property Housing Lands and Other Buildings	Cost of Construction / Acquirement (and year when purchased) including of land in case of house	Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition & name with details of person/persons from whom acquired	Annual income from the property	Remarks
1.	2.	3.	4.	5.	6.	7.	8.
Mullahpur, SAS Nagar, Mohali- 140901,Punjab,	Plot in Greater Punjab Officers Coop House Building Society	5590000 (Possession 2018)	5590000	-	Purchase (2007) Greater Punjab Officers Coop House Building Society Ltd, Greater Punjab Officers Coop House Building Society Ltd,	-	-
Jal Vayu Vihar, Sector 25, Gautam Budh Nagar, Noida- 201301	Flat	-	4500000(Approx)	Mother Renuka Sharma	Inheritance (2012) P L Sharma (Father)	-	House rent goes to mother

Som Vihar, New Delhi-22	Flat	24000000 One- fourth share Rs. 60 lakh (2021)	24000000	Sh O P S Rao (Father in law) Smt Renuka Sharma (Mother) Chetan Rao (Husband)	Purchase (March 2021)	-	Intimation filed at the time of purchase
Raqba no 10 Harbast mp 324 Khatauni no. 168/336, Morni,Haryana,	Land-agricultural land	-	100000	P L Sharma (Father)	Inheritance (2012) P L Sharma (Father)	-	Property yet to be transferred in my name
Harbast no 326 Khewat no 92 khatauni no. 258/353, Mirzapur, Kharar, SAS NAGAR, Punjab	Land- agricultural land	-	600000	P L Sharma (Father)	Inheritance (2012) P L Sharma (Father)	-	Property yet to be transferred in my name

Dated: 17.1.2022

Place: Delhi


 Name- Inoshi Sharma
 Designation- Executive Director, FSSAI